NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.184/BB/ 2017	-	For filing addl. information	252(3)	Wincent Technologies India Pvt. Ltd., Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
57	DINYA PRASAD	Petitioner Company	OF.
	9880708545	wincent Technologies making PV 48	931

ORDER

PCS for Petitioner Company is present. She has filed compliance affidavit. She is directed to file one more Affidavit with regard to the Income Tax return etc., for the period of default. List it on 07/12/2017.

Member (T)

Member (J)